

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.01.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.73/7/AMR/2022		7 of IBC	Union Bank of India Vs. Sri Ravichandra Textiles Private Limited

ORDER

Ms.Dyuman, Counsel for the FC present. Mr.Rohan, Counsel for the CD present.

At request of the counsel for the CD that the counter would be filed on the next date of adjournment, list the matter on 03.02.2023 as a last chance making it clear that if the counter is not filed on the said date, the right to file counter would stand forfeited.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN